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CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

Contempt Petition No. 258/98 In
Original Application No. 1792/97

New Delhi, this the 10th day of March, 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. N. Sahu, Member (A)

Ms. Anita Agarwal
D/o Shri K.R. Agarwal,
Console Superintendent,
PRS Office, Central Reservation Office,
IRCA Building, State Entry Road,
New Delhi.

(By Advocate Shri S.K. Sinha)

.....Petitioner

Versus

1. Shri Subash Mehta
General Manager
Northern Railway
Baroda House
New Delhi.
2. Shri I.J. Malhotra
Chief Commercial Manager (CR)
Passenger Reservation System,
Central Reservation Office,
IRCA Building, State Entry Road,
New Delhi.

(By Advocate Shri H.K. Gangwani)

.....Respondents

O R D E R (ORAL)

By Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J):

Learned counsel for the petitioner seeks permission to withdraw this CP. Permission is granted. This CP is accordingly dismissed as withdrawn. Notice is discharged.

Ansinty

(N. Sahu)
Member (A)

VR

(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.